



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6628/2018 WITH WP(C)/4866/2010 (D/O), WP(C)/4948/2010(D/O), WP(C)/4949/2010 (D/O), WP(C)/130/2011(D/O), WP(C)/164/2011 (D/O), WP(C)/4226/2015 (D/O)	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
2	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
3	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
4	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
5	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
6	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)

7	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
8	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
9	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
10	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
11	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
12	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
13	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
14	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
15	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
16	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI

18	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
19	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
20	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
21	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
22	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
25	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
26	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
27	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
28	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI

29	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
30	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
31	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
32	WITH WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
33	PIL/79/2019 WITH PIL/78/2019, PIL/77/2019, PIL/76/2019, REVIEW PET./198/2019 (ALL D/O)	AJIT KR. BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.
34	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
35	WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. NAVA KUMAR KALITA	MR. K GOGOI DY.S.G.I.
36	WA/244/2023	THE UNION OF INDIA AND ANR. Versus LALKUMAR EK AND 17 ORS.	MR H GUPTA	MR. U K NAIR FOR CAVEATOR
37	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
38	WA/432/2023	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) MR. R SARMA(R-4) SC, SEC. EDU.
39	WP(C)/1417/2023	SAURAV CHETIA AND 14 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM MR. JYOTIRMOY ROY(R-4,5,6,7) MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R-4,5,6,7) MR. S S ROY MR. S SARMA(R-4,5,6,7) MR. R HAZARIKA(R-4,5,6,7) MR. C CHAKRAVARTY(R-4,5,6,7) MR. A BORO(R-4,5,6,7) MR D DAS(R-4,5,6,7) DY.S.G.I. MR B P SARMAH(R-4,5,6,7) B SAHA (R-4,5,6,7) SC, NRL

40	WP(C)/4592/2023	BIPUL NATH AND 23 ORS Versus BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. K N CHOUDHURY(P-1) MR. N BORAH MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK (R-1,2,3,4) MR B HAZARIKA (R- 1,2,3,4) MR V KUMAR (R-1,2,3,4) T NATH (R-1,2,3,4) SC, BSNL
41	WITH WP(C)/4941/2023	BHUPEN BARMAN AND 3 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
42	WITH WP(C)/4942/2023	DAMBARU CHUTIA AND 2 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
43	WP(C)/5899/2023	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



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[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2546/2025 B/O	SRI BIREN SAIKIA, Versus THE STATE OF ASSAM AND 3 ORS.	MR S ISLAM MR D DEKA MR N J KUMAR	SC, SEC. EDU.
ADMISSION				
2	WP(C)/285/2019 FIXED	CHANDAN KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
3	WP(C)/6661/2019 FIXED	MANASH KUMAR SHARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, HIGHER EDU
4	WP(C)/4239/2021 FIXED	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
5	WP(C)/4274/2021 FIXED	HIRALAL RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
WITH I.A.(Civil)/1129/2025 in WP(C)/4274/2021				
6	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	HIRALAL RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA MR. S Ali MR K DAS	SC, BTC MR B B NARZARY P HAZARIKA(R-6,7,8, 9, 10,11) MR P BHARDWAJ(R-6,7,8, 9, 10,11) MR N ALAM T CHAKMA(R-6,7,8, 9,10, 11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
WITH WP(C)/1736/2024 CAVT. NO. 03282/024,				
7		MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
WITH WP(C)/1856/2024				
8		KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC

9	WITH WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. S CHAUHAN(R-11) MR. S CHAUHAN(R-11) MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19, 20,21,27) MR. P K DAS(R- 24,26,28,29,30,31, 32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR-7,8,9,10,12, 13,16,19,20,21,27) MS. A KHATUN (R-37) MR. P MAZUMDER(R-11) T CHAKMA(R- 7,8,9,10,12,13,16,19, 20,21,27) R DEB(R-11) SC, SEC. EDU. SC, BTC B CHOWHAN (R-11) SC, FINANCE
10	WITH WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	MR. S CHAUHAN(P-5) P HAZARIKA(R-6,7,8,9, 10,11) MR P BHARDWAJ(R-6,7,8,9, 10,11) MR. P MAZUMDER (P-5) T CHAKMA(R-6,7,8,9, 10,11) R DEB(P-5) SC, SEC. EDU. SC, BTC B CHOWHAN(P-5)
11	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
12	WP(C)/5193/2024 FIXED	KHAGEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MS. M PHUKAN	SC, SEC. EDU. SC, FINANCE DEPTT.
<u>ORDERS</u>				
13	Cont.Cas(C)/400/2024 WITH WP(C)/1126/2024(D/O), FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
<u>HEARING</u>				
14	WP(C)/539/2018 PART-HEARD, WITH WP(C)/724/2009 (D/O), WITH WP(C)/1103/2009 (D/O), WITH OFFICE NOTE, FIXED	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
15	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
16	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE

17	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
18	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
19	WP(C)/6777/2015 FIXED	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM
20	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1528/2025	SUREN RABHA @ SUREN RAVA Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
2	Bail Appln./1711/2025	MOHIDUL ALI SHEIKH Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
3	Bail Appln./1712/2025	MD. INJAMUL HAQUE @ RIKI Versus STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MD A ISLAM MS S PARBIN	PP, ASSAM
MOTION				
4	Crl.Pet./567/2025	RAJDIP BHUYAN ALIAS RAJDEEP BHUYAN AND ANR. Versus SARKIRIBINI HANSE AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
5	Crl.Pet./575/2025 B/O	RABBUL ISLAM @ RABBUL HUSSAIN Versus THE STATE OF ASSAM	MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
6	Crl.Pet./585/2025 B/O	ABOU SUFIYAN SIDDIQUE AND OTHERS Versus SMTI NILIMA PARBIN AND ANOTHER	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR M HUSSAIN	
7	Crl.Pet./606/2025	FOKHORUDDIN ALI AHMED Versus SRI PRANAB SWARGIARY	MR. S S S RAHMAN MS G SARMAH MR S AHMED MS B H SHIRIN MR. S S A RAHMAN	
8	Crl.Pet./607/2025	MUKIB AHMED Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	PP, ASSAM
9	Crl.Pet./608/2025	GULSHAN AHMED ALIAS GULSAN AHMED ALIAS JIYESHI Versus THE STATE OF ASSAM AND ANR.	MR. B SAHARIA MR. A M BARBHUIYA	PP, ASSAM

10	Crl.Pet./609/2025	NASIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR D K NATH	PP, ASSAM
11	Crl.Pet./610/2025	VIKASH CHOUDHARY Versus PAWAN KR SINGH	MR. M K DAS O ASSUMI	
12	AB/1155/2025 B/O	ENAMUL ALI ALIAS AINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. J ABBAS MS. B LASKAR I HOQUE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./3794/2024 WITH CASE RECORD(SCANNED COPY)	NAYAN CHANDRA KURI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./423/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOINUL ISLAM @ MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
15	Bail Appln./565/2025 WITH CASE RECORD(SCANNED COPY)	MD ASHIMUDDIN BANIA Versus NARCOTIC CONTROL BUREUA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	SC, NCB
16	Bail Appln./1123/2025 FIXED	SRI BIRBAL BASUMATARY Versus THE STATE OF ASSAM	MR P H KONWAR	PP, ASSAM
17	Bail Appln./1231/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI ABHIJIT MALI Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
18	Bail Appln./1297/2025 FIXED	N HOTOLU ACHUMI Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
19	Bail Appln./1299/2025 FIXED	KHEBOTO V MURU Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
20	Bail Appln./1300/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PARMA RAM BISHNOI Versus UNION OF INDIA	MR. I CHOUDHURY MRS. S D CHOUDHURY	SC, NCB
21	Bail Appln./1303/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABBAS ALI @ BIHARI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
22	Bail Appln./1319/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. S M MOLLAH MR. J ALI	PP, ASSAM
23	Bail Appln./1427/2025 WITH CASE RECORD(SCANNED COPY), FIXED	VISHAL KUMAR Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
24	Bail Appln./1469/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI BADRUZ ZAMAN CHOUDHURY Versus THE STATE OF ASSAM	MRS. R RONGMEI D GONMEI	PP, ASSAM
25	Bail Appln./1513/2025 FIXED	AFAZ ALI @ MD. AFAZ ALI AND ANR Versus THE STATE OF ASSAM.	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/1069/2025 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM FARNAZ N A HUSSAIN	PP, ASSAM
27	AB/1078/2025 FIXED	BINATA BAISHYA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL H BAISHYA MS S JAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2361/2024 FIXED	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
2	WP(C)/2715/2024 FIXED	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR A GOHAIN	GA, ASSAM SC, FINANCE
HEARING				
3	WP(C)/2245/2020 PART-HEARD	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
4	WP(C)/1069/2023 PART-HEARD, FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
5	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
6	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH I.A.(Civil)/3365/2024 in WP(C)/8082/2022	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	
	WITH I.A.(Civil)/3366/2024 in WP(C)/8082/2022	THE UNION OF INDIA Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	MR. R M DEKA

7	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
8	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
9	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
10	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
11	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
12	WITH I.A.(Civil)/3363/2024 in WP(C)/1077/2023 WP(C)/6016/2024 PART-HEARD, FIXED	GENERAL MANAGER (VIGILANCE) Versus ANSHUMAN BARUAH AND 5 ORS DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR R KARIM MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR A BHATRA MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
13	WITH WP(C)/3769/2024	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
14	WITH WP(C)/5054/2024	DR SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
15	WITH WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
16	WITH WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
	WITH I.A.(Civil)/3603/2024 in WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
	WITH I.A.(Civil)/983/2025 in WP(C)/5561/2024	THE UNION OF INDIA AND ORS Versus DR KANGKAN PATHAK	MR. A K DUTTA	MR. R MAZUMDAR

17	WITH WP(C)/1056/2025	KANGKAN PATHAK Versus THE UNION OF INDIA AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, L G B R I M H DY.S.G.I.
18	WP(C)/683/2015	APURBA THAKURIA and 74 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
19	WITH WP(C)/1220/2014	MUKTI NATH KONWAR and 154 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K K MAHANTA MR.D GOGOI MR.K KONWAR MR.K SINGHA MR.A BARUA MS.R GOGOI	GA, ASSAM
20	WP(C)/2647/2016	GAJENDRA NATH PATGIRI Versus THE STATE OF ASSAM AND 8 ORS	MR. B ISLAM MR. S HUSSAIN MS. R BEGUM	SC, AG MR. S K MEDHI (R-2) SC, BTADC SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES MR. M. NATH (SC,P&RD)
21	WP(C)/3180/2016	KOPILESWAR SHAHU Versus THE UNION OF INDIA and 2 ORS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	C.G.C. MR. K GOGOI (CGC) MR.A C KALITA ASSTT.S.G.I. MS.H TERANGPI
22	WP(C)/3527/2016	IRLA NO.2797 SHRI SHIV NARAYAN BALAI Versus THE UNION OF INDIA and 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.D K SAIKIA C.G.C. MS. B SARMA ASSTT.S.G.I.
23	WP(C)/6095/2019	NAYANJYOTI DEKA Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. D C BORAH (C.G.C.) ASSTT.S.G.I.
24	WITH WP(C)/6063/2019	PANKAJ KOCH Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. S C KEYAL MR. S C KEYAL ASSTT.S.G.I.
25	WP(C)/5508/2023	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. T J MAHANTA (R-7) GA, ASSAM (R1 - R6) SC, AG MR. P P DUTTA MS P SARMA (R-7) MS. P P DAS (R-7)

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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11)	MR. S SHARMA	26-05-2025	To	27-05-2025
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13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-II AND SPECIAL DIVISION BENCH
WILL SIT AFTER RISING OF THIS BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 PIL(Suo Moto)/1/2020 BY SLIP	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
WITH I.A.(Civil)/1538/2025 in PIL(Suo Moto)/1/2020	XXX Versus IN RE THE STATE OF NAGALAND AND ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR. K KALITA GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY, ONLY IF TIME
PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/652/2018 FIXED	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
2 WP(C)/6298/2018 WITH LCR	JALALUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/4836/2019 WITH LCR	ALEHA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4 WP(C)/5452/2020 WITH LCR	RAINA BEGUM @ SAINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5 WP(C)/5493/2020 WITH LCR	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/5496/2020 WITH LCR	SHAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. M ISLAM MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7 WP(C)/5505/2020 WITH LCR	SUBAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/6509/2021 WITH LCR	MUSST. MONOWARA BEGUM @ MANUWARA @ MANOBARA Versus THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/217/2025 WITH LCR	MD. NURUL ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./1291/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATIKUR RAHMAN @ ATIKUR RAHMAN @ ATIKUR RAHAMAN Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2165/2024 PART-HEARD, AS FIRST ITEM, FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
2	WP(C)/6478/2022 FIXED	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
	WITH I.A.(Civil)/926/2025 in WP(C)/6478/2022	THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS Versus SRI LAL BABU SAHANI	MR B K SINGH	MR A DASGUPTA
3	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
4	WP(C)/6465/2023 FIXED	NEELIM PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. P UPAMANYU MS. D R BASUMATARY	SC, APSC SC, PWD
5	WITH WP(C)/6506/2023	ABU AHMED NURUL HASAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/3469/2023 in WP(C)/6506/2023	ABU AHMED NURUL HASAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, APSC
6	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC

7	WP(C)/4429/2024 B/O	OMME HABIBA SIDDIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, AG (A AND E) GA, ASSAM MR A KAKOTI (R-6) SC, SEC. EDU. SC, FINANCE
8	WP(C)/1061/2025 FIXED	NABAJYOTI MISHRA Versus THE ASSAM STATE WARE HOUSING CORPORATION AND 3 ORS.	MR. C BHATTACHARYYA MR R DAS	SC, CO OP MR. R SEKHAR (R-1,2,3) MR. B D CHOWDHURY (R-1,2,3) SABNAM AHMED (R-1,2,3)
	WITH I.A.(Civil)/840/2025 in WP(C)/1061/2025	THE ASSAM STATE WAREHOUSING Versus NABAJYOTI MISHRA	SABNAM AHMED	MR. C BHATTACHARYYA
<u>ORDERS</u>				
9	Cont.Cas(C)/708/2023 FIXED	SHAHANAZ PARBIN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
<u>HEARING</u>				
10	WP(C)/3876/2016	GS 157726 W RATNESWAR MAJUMDAR and 58 ORS Versus THE UNION OF INDIA and 9 ORS	MR.P MAHANTA MR.P SAIKIA	C.G.C. MRS A GAYAN(R- 1-10) ASSTT.S.G.I.
11	WP(C)/4102/2016	ANUPAM KANTI CHAKRABORTY Versus UNION BANK OF INDIA and 3 ORS	MS.S ROY MR.S DUTTA MS.U DUTTA	MR. M SHARMA(R-4) MR.R THAKURIA R- 1-4 MR R KALITA(R-4) MR.L P SHARMA(R- 1-4)
12	WP(C)/4454/2016	SATYENDRA NATH MISHRA Versus THE UNION OF INDIA and 6 ORS	MR.B RAMCHIARY MS.M GOGOI MR.A BORO MS.P PHUKAN MS.C TALUKDAR	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
13	WP(C)/4458/2016	SHEIKH RUHUL AMIN Versus THE UNION OF INDIA and 3 ORS	MR. A SAHAD MR. J MOLLAH MS. A BHANU MR D J HALOI MS. S P DAS	ASSTT. S.G.I.
14	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
15	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
16	WITH WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
17	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
18	WITH WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.

19	WP(C)/1642/2020	SHANTA DEY AND AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. A DEKA MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU
20	WP(C)/4997/2020 FIXED	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
21	WP(C)/3996/2021	MONOJ KUMAR TELI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
22	WP(C)/3437/2023	GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS Mr M U Ahmed MR. M P SARMA MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM
23	WITH WP(C)/5971/2023	GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. L DAS MR H K DAS Mr M U Ahmed MR. M P SARMA MR. M P SARMA MR A CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM M M RAHMAN (r-7)
24	WP(C)/4878/2023	SARASWATI HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
25	WP(C)/1823/2024	RUBUL SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM
26	WP(C)/2581/2024	BIKRAM PATHAK AND 608 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER	SC, HEALTH
27	WP(C)/4302/2024	PINTU KUMAR YADAV Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	MR. S S ROY(CGC) DY.S.G.I.

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[For Tuesday,27th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1106/2025 FIXED	DHRUBAJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
2 WP(C)/2689/2025 WITH CAVT./440/2025, FIXED	M/S COMT SKC JV Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY A GAUTAM ARUNABH SARMA U BHARADWAJ	MR. A K DUTTA (R-1 TO 4 (C.G.C)
ADMISSION			
3 WP(C)/7172/2019 FIXED	INAKI BARUAH SAIKIA Versus UNION OF INDIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS D DEKA MS. P BORTHAKUR	MR. D GOSWAMI ASSTT.S.G.I. SC, E S I MS P MEDHI
4 WP(C)/2002/2023 FIXED	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r- 2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
5 WP(C)/5888/2024 FIXED	NUR HUSSAIN SK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
ORDERS			
6 Cont.Cas(C)/125/2025 B/O	SRI BALAJI CEMENT PRIVATE LIMITED Versus AMARDEEP SINGH BHATIA AND ANR	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	MR. R K D CHOUDHURY (R- 1,2) MS. L DEVI(R-1,2)
HEARING			
7 WP(C)/1259/2015	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	SC, FOREST(R1,6) GA, ASSAMR3-5 MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)

8	WITH WP(C)/5824/2014	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES
9	WP(C)/4371/2015 WITH LCR	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus PRESIDING OFFICER, LABOUR COURT and ORS	MS.M HAZARIKA MS.H BUZAR BARUAH MS.E BHARALI	GA, ASSAM
10	WP(C)/56/2016 CAVT. NO. 1638/15 WITH LCR	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 14 ORS.	MR. P KALITA MR. T GOSWAMI	GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)
11	WP(C)/2543/2016	MINTU SARMA Versus THE MANAGEMENT OF MAHAKALI TEA ESTATE	MR.P KALITA MRS.A BHATTACHARYYA	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
12	WITH WP(C)/5301/2014	THE MANAGEMENT OF MAHAKALI TEA ESTATE Versus MINTU SARMA and ANR	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND MR.A JAHID	MR.P KALITA MRS.A BHATTACHARYYA
13	WP(C)/7062/2016	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.
14	WP(C)/463/2020 WITH WP(C)/5742/2011 (D/O)	ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL MS S JITANI	MR. P DAS MR. R K D CHOUDHURY MR G DAS MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	WP(C)/2429/2020 WITH LCR	THE EXECUTIVE DIRECTOR, NE ZONE, FCI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR B K SINGH	MR. B C PATHAK MR. B PATHAK MR H K GOGOI (R2-R7) MR. R THADANI MR B HAZARIKA MR. M SHARMAH (R2-R7) ASSTT.S.G.I.
16	WITH WP(C)/2092/2021	JOGEN BORO AND 5 ORS Versus EXECUTIVE DIRECTOR (NEF ZONE) FOOD CORPORATION OF INDIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. R THADANI MR B HAZARIKA MR V KUMAR MR. M SHARMAH	MR B K SINGH MS J SARMAH ASSTT.S.G.I.

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BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 9

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY, IF TIME
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./468/2023 WITH LCR 3 FILES. P.B-2. FIXED.	MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
	WITH I.A.(Crl.)/1005/2024 in Crl.A./468/2023	MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	PP, ASSAM MR. A GAUTAM
HEARING				
2	Crl.A./94/2016 9 Y 4 M 14 D :WITH LCR 7 FILES. P.B-2.	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(Crl.)/313/2021 in Crl.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
3	Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)
4	WITH Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)

5	WITH Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
6	Death Sentence Ref./2/2018 6 Y 8 M 23 D.:WITH LCR 4 FILES. P.B-4.	THE STATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
7	WITH Crl.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
8	Crl.A./114/2019 WITH LCR 6 FILES. P.B-2. FIXED.	SRI SURESH MANDAL AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/223/2019 in Crl.A./114/2019	SRI SURESH MANDAL AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	CRL.A(j)/21/2021 4 Y 5 M 19 D.:WITH LCR 4 FILES. P.B-2.	JAHANUDDIN ALI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
10	CRL.A(j)/6/2022 7 Y 4 M 6 D.:WITH LCR 4 FILES. P.B-2.	SADNAM RABHA @ SATRAM RABHA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
11	Crl.A./73/2022 WITH LCR 6 FILES. P.B-2	MUSTT. MIRIJA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P P DAS MR A ATREYA	PP, ASSAM

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/6715/2024 B/O	MANOJ KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D. MR. S K MEDHI (SC,AG) SC, FINANCE
2	WITH WP(C)/3710/2023	MANOJ KR BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
3	WP(C)/3065/2022 PART-HEARD, FIXED	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
4	WITH WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
5	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
6	WITH WP(C)/4376/2022	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.

7	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
8	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
9	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
10	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
11	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
12	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
13	WITH WP(C)/1136/2024	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
14	WITH WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
15	WP(C)/7674/2022 FIXED	MURSHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MD. A HASSAN	GA, ASSAM MS. M DEVI (R-5)
16	WP(C)/161/2024 FIXED	NASIR UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S N TAMULI (R-6) MR AZIZUR RAHMAN (R-6) MS ASFIA AHMED (R-6) MS P DEKA (R-6) SC, REVENUE
17	WP(C)/3245/2024 FIXED	SUKDEV KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D BORAH MR. R DOWARAH	SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
HEARING				
18	WP(C)/2421/2013 FIXED	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM

19	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
20	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
21	WP(C)/3472/2022 FIXED	GOUTAM KUMAR MANDAL Versus THE UNION OF INDIA AND 4 ORS	MR. S K ROY MD K RAHMAN	ASSTT.S.G.I.
22	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
23	WP(C)/3319/2023 FIXED	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1710/2025	SWMDWN MUCHAHARY AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	Bail Appln./1714/2025	JHILIK GHOSH Versus DIRECTORATE OF REVENUE INTELLIGENCE	TAWHID LASKAR MR. D K AGARWALA ASHRAFUL BORBHUYAN	SC, DRI
3	Bail Appln./1716/2025	SWARN SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
4	Bail Appln./1717/2025	SRI KHUMUKCHAM DHIREN SINGH Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SEKHAR M G SINGH MR P K BASU MS. K DEY M DAS	RC, CBI
5	Bail Appln./1719/2025	RUPAK DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
6	Bail Appln./1721/2025	AINUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA R L CHUTIA	PP, ASSAM
7	Bail Appln./1723/2025	KAMALUDDIN Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA ASHRAFUL BORBHUYAN	PP, ASSAM
8	Bail Appln./1725/2025	JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA B C SANGTAM P GANDHIYA	PP, ASSAM
MOTION				
9	Crl.Rev.P./188/2025	SRI MONJIL SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
10	Crl.Rev.P./189/2025	AYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	

11	Crl.Rev.P./190/2025	ARMAN CHAKRABORTY ALIAS SUNNY CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS. L WANGSA U BHARADWAJ	PP, ASSAM
12	Crl.Rev.P./191/2025	M/S SUNNY ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS. L WANGSA U BHARADWAJ	PP, ASSAM
13	AB/1150/2025	MD. RAIFUDDIN @ RAIFUDDIN AHMED @ DHANA Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
14	AB/1152/2025	PRADIP SHILL AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
15	AB/1153/2025	JAHIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
16	AB/1158/2025	MRS SILVIA BHADANI Versus THE STATE	MR D NANDI MR. M KALITA B U LASKAR	RC, CBI
BAIL HEARING (BA)				
17	Bail Appln./838/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR. S RAHMAN	PP, ASSAM
18	Bail Appln./1204/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RANJIT KUMAR AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
19	Bail Appln./1586/2025 WITH OFFICE NOTE, FIXED	SHRI SURESH DAS Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI
BAIL HEARING				
20	AB/350/2025 WITH OFFICE NOTE, FIXED	PRITAM KUMAR CHOUDHARY Versus THE UNION OF INDIA	MR K THAKUR S YESMIN B ALI SK MR. J N SUWAI	SC, NCB
21	AB/409/2025 FIXED	ABHIJIT BHUYAN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR K ISLAM MR A IKBAL J S AHMED	PP, ASSAM
22	AB/467/2025 FIXED	SIBU CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM
23	AB/561/2025 FIXED	RAKIB MONDOL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	MR. M BISWAS (INFORMANT) MR K HUSSAIN (INFORMANT) PP, ASSAM
24	AB/570/2025 FIXED	RACHIT PRADIP SARAF AND 3 ORS. Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	PP, ASSAM
25	AB/630/2025 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
26	AB/673/2025 FIXED	RASUL HOQUE @ RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M BISWAS(INFORMANT) MR K HUSSAIN(INFORMANT) J SINGPHO (INFORMANT) PP, ASSAM

27	AB/893/2025 WITH OFFICE NOTE, FIXED	SHRI NAVIN CHAMARIA Versus THE STATE, THROUGH CBI	MR. G AGARWAL	DY.S.G.I.
28	AB/953/2025 WITH OFFICE NOTE, FIXED	AZIZUR HOQUE @ JAHANGIR ALOM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MR. D K AGARWALA	MR. P J PHUKAN (R-2) MR. A PHUKAN, Amicus Curiac, (R-2) PP, ASSAM PP, ASSAM
29	AB/1001/2025 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	
30	AB/1019/2025 WITH OFFICE NOTE, FIXED	SIMANTA DAS Versus THE STATE OF ASSAM	MR. R RAHMAN MAYUR DAS MR K THAKUR	PP, ASSAM
31	AB/1049/2025 FIXED	SEEMA DEVI Versus THE STATE OF ASSAM	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	PP, ASSAM
ORDERS				
32	I.A.(CrI.)/515/2025 CRL.PET. 545/2025(D/O), B/O in CrI.Pet./545/2025	MD SAMIR KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
HEARING				
33	RFA/29/2010 PART-HEARD, WITH LCR	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MD. M H CHOUDHURY MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN MR MONZUR K CHOUDHURY (p-10,11) MR. P CHAKRABORTY (p- 10,11) R. BARUAH (p-10,11) MR. S N AHMED (p-10,11)	MR.S K GHOSH MR.S P CHOUDHURY
WITH CO/2/2011 in RFA/29/2010				
BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS,				
WITH MC/3456/2013 in RFA/29/2010				
MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS				
WITH I.A.(Civil)/1856/2017 in RFA/29/2010				
BIKASH BHUIYAN and 2 ORS Versus ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS				
MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY				
MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN				
WITH I.A.(Civil)/282/2022 in RFA/29/2010				
ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA				
MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED				
34	Crl.Rev.P./46/2012 PART-HEARD, WITH LCR 4 FILES	MD. RUPCHAN ALI Versus THE STATE OF ASSAM	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR	MR. BANKIM SARMA, SPL. P.P., WILDLIFE PROTECTION

35	Crl.Rev.P./261/2011 WITH LCR 1 FILE	NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./521/2011 in Crl.Rev.P./261/2011	SRI NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
36	Crl.Rev.P./267/2011 WITH LCR 3 FILES	FIZNUR ALI Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN MISSQ DAS MR.K PASHA	PP, ASSAM
37	Crl.Rev.P./95/2012 WITH LCR 3 FILES	KAILASH CHAND JAIN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN SC, CBI
38	Crl.Pet./324/2014	GAUTAM CHAKRABORTY Versus SUBRATA PAUL	MR.R P SARMAH MRS.R DEVI MR.A R TAHBILDAR MS.S J DEKA	
39	Crl.Pet./441/2014 WITH LCR 2 FILES	SMTI JOYATI DEB CHOUDHURY Versus BIDHAN SINHA	MR. D MAZUMDAR MR.P BORAH MRT TET	MS.D SINHA MSC BORAH MS.H CHUTIA
40	Crl.Pet./479/2014 WITH LCR 5 FILES	DR. DHANI RAM BARUAH Versus THE STATE OF ASSAM and ANR.	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	PP, ASSAM
41	Crl.Pet./581/2014	MD. SUBRAT ALI and ANR Versus THE STATE OF ASSAM AND ANR	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.A ALI	PP, ASSAM
42	Crl.Pet./90/2021 WITH LCR 1 FILE(SCANNED COPY)	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING FROM THE ITANAGAR PERMANENT BENCH]

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.2(OLD BUILDING, GROUND FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	MR SISHIR DUTTA(R-1 TO 13) MR. A DAS (R-14) MR B PATHAK (R14) MS N RAHMAN (R-14) MR. N I KHAN (R-14) MS S MOCHAHARI(R-1 TO 13) MS K BORAH(R-1 TO 13) MR V KUMAR (R14) MR S DUTTA (R-1 TO 13) MR. T SARMA (R-14)
	WITH I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	
2	CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	MR. A DAS (R-1) MR B PATHAK (R2) MS N RAHMAN (R-1) MR. N I KHAN (R-1) MRS P D KHATANIAR (R-1) MR V KUMAR (R2) MR. T SARMA (R-1)
	WITH I.A.(Civil)/3187/2024 in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/19/2025 CAVT. NO.11822/024, WITH LCR, FIXED	BHAGAWAN DAS Versus DEBAJYOTI SAIKIA AND ANR	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI N GAUTAM	MR. R K BHUYAN FOR CAVEATOR
ADMISSION				
2	Test.App./3/2024 WITH LCR, FIXED	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR (r-1)
ORDERS				
3	RSA/149/2023 (AT 2:00 PM), WITH LCR, FIXED	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
	WITH I.A.(Civil)/3149/2024 in RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR M J QUADIR MR S S ISLAM
4	WITH RSA/148/2023 WITH LCR	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
	WITH I.A.(Civil)/3148/2024 in RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR

5	RSA/49/2025 WITH LCR, FIXED	PABAN CH BORTHAKUR Versus BOIKUNTHA BORA AND 2 ORS	MR. A BISWAS MR D K SARMAH MS. A TALUKDAR	
HEARING				
6	RSA/260/2014 (AT 2:00 PM), PART-HEARD, FIXED, WITH LCR	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
7	RSA/43/2015 WITH LCR	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
8	RSA/8/2010 WITH LCR	ON THE DEATH OF RAM HARI BHATTACHARJEE, HIS LEGAL HEIRS-SMTI KALPANA BHATTACHARJEE Versus RENUKA ACHARJEE and ORS	MR.P K DEKA MR.R SARMA MR.A GANGULY MR.H DEKA MR.L K BARUAH MR.M BURAGOHAIN	MR.I A TALUKDAR MS.M MALLIK MR.N AMIN
9	RSA/70/2013 WITH LCR, B/O	PRAFULLA BARMAN and 8 ORS. Versus SARALA BARMAN and 6 ORS.	MR.G C PHUKAN MR.R BARPUJARI	MR.K GOSWAMI MR.H BEZBARUAH MR.P M TALUKDAR
10	RSA/370/2017 WITH LCR, FIXED	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
11	CRP/85/2018 WITH LCR	NIPAN GOSWAMI Versus ON THE DEATH OF PRAFULLA DEKA HIS LEGAL HEIRS	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R ALI (R1-R3)
12	RSA/73/2022 WITH LCR	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR

13	MFA/16/2023	MD. BAKCHER ALI KHAN AND ANR. Versus THE REGIONAL HEAD OFFICE OF CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD. AND 2 ORS. F	MR I HAQUE	MR. R GOSWAMI (R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
14	WITH MFA/10/2023 WITH LCR WITH I.A.(Civil)/291/2023 in MFA/10/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MD BAHECHER ALI KHAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MR. R GOSWAMI MR. R GOSWAMI	MR. P HAZARIKA (r-3,4) MR B K BORAH (r-3,4) MR. H S BORAH (r-3,4) MR I HAQUE (r-1)
15	RSA/92/2023 (AT 2:00 PM), WITH LCR, FIXED WITH I.A.(Civil)/1554/2023 in RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
16	RSA/152/2024 CAVT. NO.07752/024, (AT 2:00 PM), WITH LCR, FIXED WITH I.A.(Civil)/2441/2024 in RSA/152/2024	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS SONABAN KHATUN AND 9 ORS Versus DALIMAN BIBI AND 11 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. B CHAKRABORTY MR. A K GUPTA MR. A R SIKDAR (R-2,3,4) MR N AHMED(R-2,3,4) MR N AHMED(R-2,3,4) MR. S I TALUKDAR(R-2,3,4) MR. M M ZAMAN(R-2,3,4) FOR CAVEATOR
17	MACApp./331/2024 WITH LCR, FIXED WITH I.A.(Civil)/906/2025 in MACApp./331/2024	SONABAN KHATUN AND 9 ORS Versus DALIMAN BIBI AND 11 ORS NEW INDIA ASSURANCE CO. LTD. Versus AFIDA BEGUM BARLASKAR AND 4 ORS. E	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MR. R K BHATRA MS P HAJURI MS M N KONYAK	MR. A R SIKDAR MR N AHMED FOR CAVEATOR MR. M TALUKDAR MR. A SHAKIL
18	MACApp./383/2024 WITH LCR	AFIDA BEGUM BARLASKAR AND ANR Versus NEW INDIA ASSURANCE CO LTD AND ORS	MR. M TALUKDAR	MR. R K BHATRA
19	Tr.P.(C)./2/2024 FIXED	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MR. R K BHATRA MS P HAJURI MS M N KONYAK	MR. M TALUKDAR
<u>STAY MATTERS</u>				
20	Tr.P.(C)./28/2024 FIXED	SMTI. JOTIKA HALDAR Versus TAPAN BARMAN	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA MS. M DEV MR. A GANGULY MR T CHHETRI	MS. P BASFORE MR S N KRISHNATRAYA MR. R RAHMAN MAYUR DAS

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AT 10:30 A.M.AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH-II, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1707/2025	JHALMAN SINGH Versus UNION OF INDIA	MS. S K NARGIS Q. KIBA MS S BEGUM MS N SULTANA	SC, NCB
<u>BAIL HEARING (BA)</u>			
2 Bail Appln./3084/2024 BA 566/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
3 Bail Appln./1349/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
<u>ORDERS</u>			
4 I.A.(Civil)/1466/2023 in MACApp./1734/2023	SBI GENERAL INSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS .	MR T KALITA MR. A KAKATI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
WITH MACApp./1734/2023 (Filing Number)	SBI GENERAL NSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS . B	MR T KALITA	
WITH I.A.(Civil)/2983/2023 (Filing Number)	SBI GENERAL NSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS . B	MR T KALITA	
5 I.A.(Civil)/650/2024 MAC.APP. 468/2019(D/O), WITH LCR in Review.Pet./2061/2024	HANIF ALI Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. R ALI MR H A AHMED	MRS. S ROY (R1) MR M Z SHAH (R-3) MS. U ROY (R1)

	WITH Review.Pet./2061/2024 (Filing Number)	HANIF ALI Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS F	MR. R ALI	
6	WITH Review.Pet./2557/2023 (Filing Number)	DINESH TALUKDAR @ DINESH CH. TALUKDAR Versus THE NATIONAL INSURANCE COMPANY LT. AND 2 ORS B	S I AKAND	
	WITH I.A.(Civil)/734/2023	DINESH TALUKDAR @ DINESH CH. TALUKDAR Versus THE NATIONAL INSURANCE COMPANY LT. AND 2 ORS	MR. R Deka S I AKAND	MR. R ALI (R-2,3,) MRS. S ROY (R-1) MR H A AHMED(R-2,3,)
7	I.A.(Civil)/1611/2024 in MACApp./13724/2023	OHAB ALI Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR Z HUSSAIN MR. M HOQUE	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA(R-1)
	WITH MACApp./13724/2023 (Filing Number)	OHAB ALI Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. A	MR Z HUSSAIN	
8	I.A.(Civil)/3081/2024 in MACApp./11151/2024	THE NATIONAL INSURANCE COMPANY LTD Versus MADHUMITA ACHARJEE AND 3 ORS	MR. P J BARMAN MS R TADO	B J BAROOAH (R-1,2) DR. MANISH DAS (R-1,2)
	WITH MACApp./11151/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus MADHUMITA ACHARJEE AND 3 ORS H	MR. P J BARMAN	
9	I.A.(Civil)/376/2025 in MACApp./232/2024	NANDITA PEGU Versus UNITED INDIA INSURANCE COMPANY LIMITED F	ATMA RAM AGARWALA	
	WITH MACApp./232/2024	UNITED INDIA INSURANCE CO LTD. Versus NANDITA PEGU AND 5 ORS .	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA (r-1 up 4)
10	I.A.(Civil)/507/2025 in MACApp./1721/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus ROMA BAGALARI	MR T KALITA MR. A KAKATI	
	WITH MACApp./1721/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ROMA BAGALARI	Tridib Kalita	
	WITH I.A.(Civil)/1725/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY Versus SMTI ROMA BAGALARI	Tridib Kalita	
11	I.A.(Civil)/594/2025 CAVT. 1170/2024 in MACApp./14710/2024	NATIONAL INSURANCE COMPANY LTD. Versus DEB PRASAD SHARMA @ DEV PRASAD SHARMA AND 2 ORS	MR T KALITA MR. A KAKATI	MR D MONDAL FOR CAVEATOR
	WITH MACApp./14710/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus DEB PRASAD SHARMA @ DEV PRASAD SHARMA AND 2 ORS	MR T KALITA	

	WITH I.A.(Civil)/14714/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus DEB PRASAD SHARMA @ DEV PRASAD SHARMA AND 2 ORS	MR T KALITA	
12	WITH I.A.(Civil)/1010/2025 in MACApp./6030/2023	TARABHANU BIBI AND 4 ORS, Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. M M ZAMAN	MS. R D MOZUMDAR
	WITH MACApp./6030/2023 (Filing Number)	JALIBOR RAHMAN Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. H	MR. M M ZAMAN	
	WITH I.A.(Civil)/1600/2023	JALIBOR RAHMAN Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M M ZAMAN	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH I.A.(Civil)/1011/2025	TARABHANU BIBI AND 4 ORS Versus ORIENTAL INSURANCE CO LTD	MR. M M ZAMAN	MS. R D MOZUMDAR
	WITH I.A.(Civil)/1012/2025	TARABHANU BIBI AND 4 ORS Versus ORIENTAL INSURANCE CO LTD	MR. M M ZAMAN	MS. R D MOZUMDAR
13	I.A.(Civil)/1030/2025 IN MAC.APP. 117/2020(D/O) in MACApp./117/2020	SMTI BICHARI NARZARY AND ANR Versus HITESH KHATANIAR AND ANR	MR D K KALITA MR. K K PARASAR	
14	I.A.(Civil)/1143/2025 CAVT. 1259/2024 in MACApp./2460/2025	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT ANYAI WANGSU AND 3 OTHERS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA
	WITH MACApp./2460/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT ANYAI WANGSU	Tridib Kalita	
	WITH I.A.(Civil)/674/2025	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT ANYAI WANGSU AND 3 OTHERS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
15	I.A.(Civil)/1314/2025 in MACApp./602/2024	RENADI HASNU Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MR. R GOSWAMI
	WITH MACApp./602/2024 CAVT. NO. 08702/024,	UNITED INDIA INSURANCE COMPANY LTD Versus RENADI HASNU AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
16	I.A.(Civil)/1349/2025 in MACApp./488/2024	SMT DIPAMONI BORBORAH Versus UNITED INDIA INSURANCE CO LTD.	MR D KALITA	MR. A J SAIKIA M CHETIA MR. S. PEGU
	WITH MACApp./488/2024 CAVT. NO. 06392/024,	UNITED INDIA INSURANCE CO LTD. Versus DIPAMONI BORBORAH AND 7 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. R GOSWAMI (R-8) MR D KALITA MR D KALITA MS A GOGOI (R-6) MS. P BORTHAKUR(R-8) FOR CAVEATOR
17	I.A.(Civil)/1429/2025 in MACApp./4615/2025	THE TATA AIG GENERAL INSURANCE CO. LTD. Versus AMIR ALI AND 3 ORS	MR. K K BHATRA MS L SHARMA A K BHATTACHARYYA	

WITH
[MACApp./4615/2025](#)
(Filing Number)

THE TATA AIG GENERAL INSURANCE CO LTD
Versus
MD AMIR ALI

ALOK KUMAR
BHATTACHARYYA

WITH
[L.A.\(Civil\)/4617/2025](#)
(Filing Number)

THE TATA AIG GENERAL INSURANCE CO LTD
Versus
MD AMIR ALI

ALOK KUMAR
BHATTACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2016/2025 FIXED	AINAL MIYAN AND 3ORS Versus THE STATE OF ASSAM AND 4ORS	MR. B K DAS	SC, CO OP GA, ASSAM
2 WP(C)/2652/2025 FIXED	MD NURUL IMAN Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM	MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE
WITH 3 WP(C)/1574/2025	MD AZIZUR RAHMAN Versus THE STATE OF ASSAM	F K R AHMED MRS. M TALUKDAR MR. N I KHAN MRS. H THAKURIA	GA, ASSAM NISHANT DAS(R-2,3) MS P DEVI(R-2,3) MR P R SARMA (R-2,3) SC, INDUSTRIES AND COMMERCE SC. REVENUE SC, AIDC
ADMISSION			
4 WP(C)/3606/2022 PART-HEARD, FIXED	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR (Amicus Curiae) MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
5 WP(C)/2839/2023 PART-HEARD, FIXED	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR. R BORPUJARI MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
6 WP(C)/3172/2024 PART-HEARD, FIXED	ROHIS UDDIN MOLLAH AND 58 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
7 WP(C)/3081/2017 FIXED	GAMBHIR CH. DEORI Versus THE STATE OF ASSAM and 3 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

8	WP(C)/1010/2019 (PERSONAL APPEARANCE),	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, FOREST MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3)
9	WP(C)/977/2023 CAVT. NO.01392/023, FIXED	M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.
10	WP(C)/4077/2023 FIXED	REJAUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM MR. S R BORUAH (R-8,9)
11	WP(C)/5013/2023	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDHI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)
WITH I.A.(Civil)/3311/2023 in WP(C)/5013/2023		VARNALI DEKA, Versus NIBARAN KALITA,	MS. B S GOYAL	GA, ASSAM MR D CHOUDHURY
12	WP(C)/1918/2024 FIXED	M/S ASSAM AUTO SPARES Versus THE STATE OF ASSAM AND 2 ORS.	MR A NATH DR ANKIT TODI MS. R JUGLI	SC, FINANCE AND TAXATION
13	WP(C)/788/2025 FIXED	M/S EXCELLENT DAIRY AND FARMING PVT. LTD. Versus UNION OF INDIA AND 2 ORS	MRS. P GOSWAMI MS. A BORO	SC, UBI
14	WP(C)/2094/2025 FIXED	M/S PAUL EMPORIUM Versus THE UNION OF INDIA AND ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./3882/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
<u>ORDERS</u>				
16	Cont.Cas(C)/25/2024 FIXED	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	MR. D NATH MS. M SHARMA
<u>HEARING</u>				

17	Crl.Rev.P./101/2009 PART-HEARD	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
18	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
19	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
20	WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
	WITH I.A.(Civil)/721/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
	WITH I.A.(Civil)/2852/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR S K KEJRIWAL	SC, REVENUE
21	WP(C)/5254/2013 FIXED	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
22	WP(C)/6806/2014	JYOTISH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	GA, ASSAM MR.D BARUAH(R-6) MR.B BARMANR-6 MR.N B P SINGHA(R-6)
23	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
24	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
25	WP(C)/8526/2018	M/S. TATA MOTORS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHETIA MR. A GOYAL MR. J ROY	SC, G M D A SC, TAXES
26	WP(C)/4332/2019	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./561/2025 B/O	HABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A KADDUS	PP, ASSAM
2	AB/1151/2025	SHABDUL ISLAM @ SABDUR ALI @ SHARIF ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR M HOQUE MR. S UDDIN	PP, ASSAM
ADMISSION				
3	Tr.P.(Crl.)/29/2019 FIXED	KAUSHIK KALITA Versus SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. A CHAMUAH MR H AGARWAL MS. S NEWAR MS. M K BROWN MS. J GAYAN	MS. K PHUKAN (Legal Aid Counsel)
4	WITH Crl.Pet./594/2019	KAUSHIK KALITA Versus RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MR R KALITA MRS. K BARPUZARI MR. A CHAMUAH MS. S NEWAR MS. M K BROWN MS. J GAYAN MS. J KONWAR	
5	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
6	Crl.Rev.P./436/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRASANTA RAJKHOWA AND 4 ORS Versus BHADESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI	MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS)
	WITH I.A.(Crl.)/1190/2024 in Crl.Rev.P./436/2024	BHADESHWAR DAS AND 6 ORS Versus PRASANTA RAJKHOWA AND 4 ORS	MR. A DHANUKA (FOR ALL RESPONDENTS)	
7	Crl.Pet./1190/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MANASH PRATIM NATH Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN K BORO	MR. D K NATH (R-2) MS. M DAS (R-2) PP, ASSAM

8	Crl.Pet./181/2025 B/O	FARID ALI ALIAS FAJLUR ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MD. S HUSSAIN (R-2) MR. M Z SHAH (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./1422/2025 AB 947/2025(D/O), FIXED	SURAJ MAGAR @ PUSPA MAGAR AND ANR Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. P K SAHARIA MR. J M GOGOI MS K DAS	PP, ASSAM
10	Bail Appln./1495/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HARADHAN RISHI DAS Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
11	Bail Appln./1538/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAMAL ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	Bail Appln./1585/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD HAMID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/290/2025 FIXED	SUDHIR KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
14	Crl.A./233/2024 WITH LCR 3 FILES, FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
	WITH I.A.(Crl.)/692/2024 in Crl.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
15	I.A.(Crl.)/689/2024 WITH LCR 4 FILES, B/O in Crl.A./232/2024	SAFIUR ALI @ SOFIOR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH Crl.A./232/2024	SAFIUR ALI @ SOFIOR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
16	I.A.(Civil)/3929/2024 WITH OFFICE NOTE, B/O in RFA/30/2019	ON THE DEATH OF NIRUPAMA BHARALI Versus SRI KESHOB CHANDRA NATH	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/3930/2024	ON THE DEATH OF NIRUPAMA BHARALI Versus SRI KESHOB CHANDRA NATH	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/3931/2024	ON THE DEATH OF NIRUPAMA BHARALI Versus SRI KESHOB CHANDRA NATH	MR. A GANGULY MR. A DHANUKA	
17	Crl.A./1/2025 WITH LCR 4 FILES,OFFICE NOTE, FIXED	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH I.A.(Crl.)/1/2025 in Crl.A./1/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
18	Crl.L.P./26/2025 in Crl.A./4612/2025	ILIAS AHMED Versus PRANAB KUMAR DAS	MR. B J MUKHERJEE MS R SAHA	
	WITH Crl.A./4612/2025 (Filing Number)	ILIAS AHMED Versus PRANAB KUMAR DAS	RHITA SAHA	

19	I.A.(CrI.)/534/2025 in CrI.Rev.P./4428/2025 WITH CrI.Rev.P./4428/2025 (Filing Number) WITH I.A.(CrI.)/4429/2025 (Filing Number)	SAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM SAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM SAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN ABU KOPI HANNAN ABU KOPI HANNAN	PP, ASSAM
HEARING				
20	LA.App./16/2019 PART-HEARD, FIXED, WITH LCR	SMTI MALATI RANI SINGHA AND 8 ORS Versus STATE OF ASSAM	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. G BORDOLOI GOVT ADV
21	RFA/125/2018 WITH LCR WITH I.A.(Civil)/3635/2018 in RFA/125/2018 WITH I.A.(Civil)/2102/2020 in RFA/125/2018 WITH I.A.(Civil)/3819/2024 in RFA/125/2018	SRI SUBASH DEB NATH Versus JITENDRA KUMAR ROY AND 4 ORS SRI SUBASH DEB NATH Versus JITENDRA KUMAR ROY AND 4 ORS JITENDRA KUMAR ROY AND ANR. Versus SUBASH DEB NATH AND 3 ORS. JITENDRA KUMAR ROY AND ORS Versus SRI SUBASH DEB NATH AND 3 ORS	MR N DUTTA MR. S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA MR N DUTTA MR. S BHARALI MR. M DAS MS. N SULTANA MR. N K NEOG MR. M DUTTA MR. M DUTTA	MS N NATH (R1, R2) MR. M DUTTA (R1, R2) MR N DUTTA MR. S BHARALI MR. M DAS MS. N SULTANA MR. N K NEOG MR S BHARALI
22	CrI.Rev.P./274/2018 WITH LCR 4 FILES, FIXED	ALOKE BOTHRA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MR A K MAHESWARI (R-2) PP, ASSAM
23	CrI.Pet./35/2019 WITH LCR 1 FILE, FIXED	KUNJ BIHARI SUREKA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR. S BORTHAKUR (R2) MR. J ABBAS (R2) PP, ASSAM
24	CrI.A./75/2023 <u>6 Y 10 M 10 D</u> :WITH LCR 2 FILES WITH I.A.(CrI.)/165/2023 in CrI.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
25	CrI.A./143/2023 WITH LCR 6 FILES	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR JAYANTA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. N H BARBHUIYA MRS. B GOGOI MS M BORAH	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I. PP, ASSAM
26	CrI.A./234/2023 <u>3 Y 2 M 2 D</u> :WITH LCR 4 FILES	RATAN MEDHI Versus THE STATE OF ASSAM AND ANR .	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
27	CrI.A./283/2023 <u>1 Y 11 M 12 D</u> :WITH LCR 4 FILES	GAUTAM NAMASUDRA Versus THE STATE OF ASSAM AND ANR.	MR S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB V KHAKHALARY	MR. B B GOGOI, ADDITIONAL PUBLIC PROSECUTOR MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM

	WITH I.A.(CrI.)/703/2023 in CrI.A./283/2023	GAUTAM NAMASUDRA, Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
28	RFA/8/2024 WITH LCR	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. N NATH MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	GA, ASSAM SC, IRRIGATION
29	CrI.A./114/2024 WITH LCR 4 FILES, FIXED	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM
	WITH I.A.(CrI.)/391/2024 in CrI.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
30	CrI.A./124/2024 WITH LCR 5 FILES, FIXED	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
	WITH I.A.(CrI.)/411/2024 in CrI.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	MR. S AHMED (R-2) MD M ALI (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
31	CrI.Pet./306/2024 WITH LCR 1 FILE(SCANNED COPY)	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1706/2025	MUNNES KHAN Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
2	Bail Appln./1708/2025	DEEP THAPA @ KIRAN THAPA Versus THE STATE OF ASSAM	MR S DEWRI MR H BORAH	PP, ASSAM
3	Bail Appln./1709/2025	SEIMINGOU DOUNGEL Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
4	Bail Appln./1715/2025	ALINDRA RAY Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
5	Bail Appln./1718/2025	KUMAR UDDIN AHMED Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN Z ROHMAN MS S R KALITA	PP, ASSAM
6	Bail Appln./1720/2025	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
7	Bail Appln./1722/2025	SHAHAZ UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
MOTION				
8	AB/1105/2025 FIXED	RAFIQUL ISLAM ALIAS RAFIKUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL MR. A NAYAK	PP, ASSAM
9	AB/1148/2025	AZIR UDDIN @ SHEIKH AZIR UDDIN @ AZIR UDDIN SHEIKH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
10	AB/1149/2025	SHAKEEL AHMED @ MOHAMMAD SHAKIL Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

11	AB/1156/2025	MOHAN DAS Versus THE STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN A MISHRA	PP, ASSAM
12	AB/1157/2025	RAFIQUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
13	AB/1159/2025	SRI KUSH DAS Versus THE STATE OF ASSAM	MR. S NATH MR S DAS MR. M PANDIT	PP, ASSAM
14	AB/1160/2025	SAMSUL HOQUE MONDAL AND ANR. Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR A I TALUKDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1402/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAMIR UDDIN Versus THE UNION OF INDIA	MR Z KAMAR MR A SHORIF MR S J CHOUDHURY	SC, NCB
16	Bail Appln./1492/2025 FIXED	SAIDUL SEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR P DOLEY MS S JAIN	PP, ASSAM
17	Bail Appln./1500/2025 FIXED	MD. SURAJ ALI. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
18	Bail Appln./1505/2025 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
19	Bail Appln./1560/2025 FIXED	DIPAK KALITA Versus THE STATE OF ASSAM	MR. T DEURI MR. P. DEKA MS A DAS U BHARADWAJ	PP, ASSAM
20	Bail Appln./1582/2025 FIXED	AKKECH ALI AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
21	Bail Appln./1607/2025 FIXED	JANGMINTHANG HAOKIP Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
22	Bail Appln./1613/2025 FIXED	ANOWAR HUSSAIN @ MD. ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	PP, ASSAM
23	Bail Appln./1626/2025 FIXED	JESMINE PARBIN ALIAS JESMINA PARBIN Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA S ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
25	AB/3100/2024 FIXED	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
WITH				
	I.A.(CrI.)/158/2025 in AB/3100/2024	IKRAMUL HUSSAIN Versus RAHUL KUMAR PATEL AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	

26	WITH AB/3097/2024	RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	WITH I.A.(CrI.)/127/2025 in AB/3097/2024	IKRAMUL HUSSAIN Versus RAJKUMAR PATEL AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	PP, ASSAM
27	AB/3167/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
28	AB/974/2025 FIXED	SARIMUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA S AJMI	PP, ASSAM
29	AB/984/2025 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
30	AB/989/2025 FIXED	RAJA SARKAR Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	MR. S H RAHMAN (INFORMANT) PP, ASSAM
31	AB/1000/2025 FIXED	SRI JYOTISH DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
32	AB/1004/2025 FIXED	AFURANTA SAIKIA ALIAS APHURANTA SAIKIA AND OORS Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
33	AB/1070/2025 FIXED	MARUF AHMED AND 8 ORS. Versus THE STATE OF ASSAM	MR. T U BHUYAN M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
HEARING				
34	Crl.Rev.P./148/2011 WITH LCR 3 FILES	JITU DUBEY Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
35	Crl.Rev.P./199/2011 WITH LCR 4 FILES	MD. INSAN ALI Versus THE STATE OF ASSAM	MR.R ISLAM MR.M HUSSAIN MR.B SINHA	PP, ASSAM
36	Crl.Pet./602/2014 WITH LCR 1 FILE	INDRAJIT RAUT Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR. P A AHMED (R2) MS. INDRANEE SARMA (R2) PP, ASSAM MRS. A KHANAM (R2)
37	WITH Crl.Pet./601/2014	INDRAJIT RAUT Versus THE STATE OF ASSAM and ANR	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.B ISLAM MR.S RAHMAN MS.A BEGUM PP, ASSAM MR.A LAHKAR
38	Crl.Pet./640/2014	RUPJUYOTI BORTHAKUR Versus SMTI SHIRLEY SHOMOON BORTHAKUR	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYYA
39	Crl.Pet./821/2014	PRAVEEN KR. GAUTAM Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.N ZAMAN MR.A GANGULY	SC, CBI
40	Crl.A./324/2022 2 Y 7 M 12 D :WITH LCR 4 FILES, P.B.-1, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM

41 [Crl.Pet./632/2024](#)
WITH LCR 2 FILES(SCANNED
COPY)

ABDUS SALAM MIAH
Versus
THE STATE OF ASSAM AND ANR

MR. M U MONDAL
MS. N NASRIN
MR K ISLAM
MR A ALIM SK
MR. A W MONDAL

MD S HOQUE (R-2)
MR. M DEKA (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Arb.A./15/2014 WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
2	Arb.A./24/2014 WITH LCR	M/S ASSENT CHEMICALS LTD. Versus INDIAN OIL CORPORATION ASSAM OIL DIVISION	MRG P BHOWMIK MR. B PHUKAN MR.R HAZARIKA MS.A THAKURIA	MR.S K MEDHI MR.A DAS MR. N DEKA MR.J DAS MR.S DUTTA
3	MACApp./131/2014 WITH LCR	SRI PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P P DEKA MR. P SARMAH MS. D SHARMA MS. M SAIKIA
4	WITH MACApp./130/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)
5	WITH MACApp./132/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)
6	CRP/37/2015 CAVT. NO.751//2014 WITH LCR	ON THE DEATH OF KISHAN CHAND DUSHAD HIS LEGAL HEIRS NAMELY Versus SMTI DIPTI RANI SEAL	MR.P J SAIKIA MR.R S MISHRA	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA MR D KALITA FOR CAVEATOR
	WITH I.A.(Civil)/114/2025 in CRP/37/2015	SMTI DIPTI RANI SEAL Versus ON THE DEATH OF KISHAN CHAND DUSHAD	MR D KALITA	MR.R S MISHRA

7	MFA/101/2016 WITH LCR	THE UNION OF INDIA Versus JALAL UDDIN	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.J MOLLAH MS.A BHANU MS.S P DAS
8	MACApp./213/2016 WITH LCR, FIXED	SMT KANAKLATA HAZARIKA GOGOI Versus ORIENTAL INSURANCE COMPANY LTD and ANR	MR.I A TALUKDAR MS.P BARMAN	MS.R D MOZUMDARR-1 MS.C MOZUMDAR(R-1)
	WITH CO/5/2019 in MACApp./213/2016	ORIENTAL INSURANCE COMPANY LTD Versus SMT KANAKLATA HAZARIKA GOGOI AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. I A TALUKDAR MR. M DUTTA (R-3) MR. M DUTTA (R-3) MR K M BORA (R-3)
9	FAO/14/2019 CAVT. NO.1401/2018	BAL BHARTI EDUCATIONAL TRUST Versus M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
10	CRP/44/2019 CAVT. NO.0110/2019 WITH LCR	SURESH MALOO Versus NAKUL CHOUDHURY AND 4 ORS.	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE FOR CAVEATOR
11	Intest.Cas./1/2021	RANU SENCHOWA Versus MONALISHA SENCHOWA AND 2 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	
12	WITH Intest.Cas./2/2021	RANU SENCHOWA Versus MONALISHA SENCHOWA AND 2 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	MR. B BARUAH MR. K R BOROOAH MR. K R BOROOAH
	WITH I.A.(Civil)/641/2021 in Intest.Cas./2/2021	RANU SENCHOWA Versus MONALISHA SENCHOWA AND 2 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	
13	Intest.Cas./4/2023 WITH LCR, FIXED	NUR JAHAN KHATUN Versus NUR MOHAL BEGUM	MR.M U MONDAL MR.M R KHANDAKAR MD. I H KHAN	MR.S C BISWAS MR. E AHMED MR. H ROHMAN
14	Test.App./8/2023 CAVT. NO.07472/023, WITH LCR, FIXED	MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
15	Mat.App./4/2024 WITH LCR	XXXXXXXX Versus XXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
	WITH I.A.(Civil)/437/2024 in Mat.App./4/2024	XXXXXXXX Versus XXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
	WITH I.A.(Civil)/1476/2024 in Mat.App./4/2024	XXXXXXXX Versus XXXXXXXX	MS. S KANUNGOE	MR. A M BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[For Tuesday,27th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RSA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1	RSA/237/2024 B/O	NASIR UDDIN Versus BORHAN ALI AND 4 ORS	MR M H AHMED I AMIN	
	WITH I.A.(Civil)/3958/2024 in RSA/237/2024	NASIR UDDIN Versus BORHAN ALI AND 4 ORS	MR M H AHMED I AMIN	
ORDERS				
2	WP(C)/1597/2024 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
HEARING				
3	Crl.A./179/2011 PART-HEARD, WITH LCR 6 FILES AND P.B.	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
4	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM

5	WP(C)/4283/2012 PART-HEARD	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MR. P P BARUAH MRS. S BORPATRA GOHAIN MS.A MAHANTA MR.U P CHALIHA MR. R D PHUKAN MR. R C BARPATRAGOHAIN	GA, ASSAM
6	WP(C)/7982/2015 PART-HEARD	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
7	RSA/240/2012 WITH LCR WITH MC/3489/2012 in RSA/240/2012	MD MAIN UDDIN and 2 ORS Versus JAYANTA DAS and 9 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
8	RSA/135/2016 WITH LCR	MD NIZAM UDDIN @ RAJAM UDDIN Versus WASIR ALI and 4 ORS	MR. B BANERJEE MR. J LASKAR	MR M J QUADIR (R2) MR. K MIRA (R2)
9	WP(C)/1568/2018	TINKU KRO AND 4 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR. S C KEYAL, AICTE MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
10	RSA/139/2019 CAVT. NO.0519/2019 WITH LCR	ON THE DEATH OF SRI SHYAM SUNDAR BHATTAR HIS LEGAL HEIRS SMTI MANJU DEVI(WIFE) AND ORS Versus SRI JYOTIRMOY DEY	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MS. S KATAKEY MS. S. TODI	MR S ALI MR. R BARUAH MR. A IKBAL FOR CAVEATOR
11	RSA/133/2022 WITH LCR, FIXED	ANIL CHANDRA DAS @ ANIL DAS AND ANR . Versus LABANYA DAS AND 3 ORS	DR. B AHMED MR. P K ROYCHOUDHURY(P-1) MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN	MR. N ALAM MR K JAIN
12	RSA/198/2023 WITH LCR, FIXED	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS. R CHOUDHURY (R-1 TO 4) MS S CHAKRABORTY(R-1 TO 4) MS. B. HAZARIKA(R-1 TO 4)

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[For Tuesday,27th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AT 10:30 A.M.AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 MACApp./28/2011 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MS.D SAIKIA amicus curie MR.G KALITA
WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
2 MACApp./66/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR. R GOSWAMI(R-4) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) FOR CAVEATOR MR.WISE IMRAN
WITH MC/1135/2012 in MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
3 MACApp./13/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR. N ISLAM MR M J QUADIR (R2) MR. K MIRA (R2) MR. T K DEY
4 MACApp./79/2013 WITH LCR	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
5 MACApp./167/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus RANI JANI and 2 ORS.	MR.R GOSWAMI MR.I ALAM	MR. S DAS MR.I CHOUDHURY MR.B DEKA
6 MACApp./348/2013 WITH LCR	ABDUL BAREK and ANR. Versus MANIK SHEIKH and 2 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A AHMED MR.A ALAM	MS.R D MOZUMDAR MS.B BORA

7	MACApp./69/2014 WITH LCR	NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MS.S KHANIKAR(R-2) MS.P BARUAH(R-2) MR.D BANERJEE MS.P BORGOHAIN
8	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA
9	MACApp./54/2017 WITH LCR	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	MR.S S SARMA FOR CAVEATOR
10	CRP/27/2024 WITH LCR	UNION OF INDIA Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S C KEYAL MR. S K MEDHI ASSTT.S.G.I.	MD.M H CHOUDHURY(R-2) MR.R GOSWAMI(R-1) MS.M DEORI(R-2) MS.M SAIKIA(R-1) MR.J A CHOUDHURYR-2 MS.P BORTHAKUR(R-1)
		ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS Versus RASHESWAR PAUL @ RASHU PAUL	MR. S D PURKAYASTHA MS S.S.BORA	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
16)	MR H GUPTA	28-05-2025	To	29-05-2025